Present production cost of Electricity in Thermal Power Plants

1384. SHRI V. RAMANATHAN: Will the Minister of IRRIGATION AND POWER be pleased to state what is the per unit production cost at present of electricity in different thermal power plants in the country?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU): The information is being collected and will be laid on the Table of the House

तीवगामी रेल गाडियां

1385 श्री प्यारे लाल खंडेलवाल : क्या रेल मंत्री यह बताने की रुपा करेंगे कि पिरुले दो महीनों के दौरान नई दिल्ली और निजामुद्दीन रेलवे स्टशनों से चलने वाली और वहां पहुंचने वाली तीव्रगामी रेलगाडियों की संख्या कितनी है और उनक निर्धारित ममय के वाट प्रस्थान करने और पहुंचने के क्या कारण थे ?

रेल तंत्री (श्री बंसी लाल): जून ग्रौर जुलाई, 1985 के दौरान नयी दिल्ली ग्रौर निजामुद्दीन रेलवे स्टेशनों से 1683 मुपरनास्ट गाड़िया चनी तथा पहुंची । इन गाडियों का निर्धारिन समय की तुलना में विलम्य से प्रस्थान तथा पहुंचने के कारण है भारी वर्षा/दरारे दुर्घटनायें, खतरे की जंजीर खींचना, णरारनी तत्वों की गतियिधियां. चल स्टाक तथा मिगनल की खराबी, ग्रादि ।

Construction of Bagha Chhitoni Railway Bridge

1386. SHRI KAILASH PATI MI-SHRA: Will the Minister of RAIL-WAYS be pleased to state:

(a) whether it is a fact that about 12 years ago a scheme was formulated to construct "Bagha Chhitoni" railway bridge to connect Eastern UP with North Bihar; and

(b) if so, what are the details in this regard?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL); (a) Yes, Sir.

(b) Restoration of Chhitoni-Bagha rail link (28.4 Kms.), including construction of a bridge across river Gandak, was estimated in 1982 to cost over Rs 61 crores. The 9 Kms, section between Bagha and Valmikinagar Road has been opened to traffic. The cost of the river protection works estimated in 1982 to cost over Rs. 38 crores has to be borne jointly by the Ministry of Irrigation and State Governments of UP and B.Jar. Only part payments have so far been made by them to the Railways. Their commitment to bear the increased share of the cost is awaited and is being pursued with them. Construction of the remaining section, including construction of the bridge, will depend on availability of resources in the Railway Sector and acceptance to make payment of the increased share of the cost by the State Governments of U.P. and Bihar.

Reserved compartments in trains

1387. DR. MOHD. HASHMI KIDWAI; Will the Minister of RAIL-WAYS be pleased to state;

(a) whether it is a fact that a number of persons without reservation enter the second class reserved compartments and do not allow the bonafide passengers who have reservation to occupy their berths in a number of trains;

(b) whether it is also a fact that in a number of second class sleepers conductors after taking money allow a number of passengers to spread their beds on the floor and in the corridors near latrines which cause considerable hardships to passengers; and

(c) if so, what remedial measures Government propose to take against these practices?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL): (a) to (c) Cases of commuters unauthorisedly

entering reserved coaches and causing inconvenience to long-distance passengers have come to notice.

normally Reserved coaches are manned by TTEs Coach Attendants who have strict instructions to prevent entry of unauthorised passengers. Frequent surprise checks by squads of Ticket Checking staff with magisterial and police support me made passengers detected travelling and unauthorisedly in reserved coaches are dealt with according to law. Railconniving at entry/travel of way staff unauthorised passengers are also taken up under Discipline and Appeal Rules.

Tea stall at Andheri Railway station

1388. SHRI CHATURANAN MISH-RA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a tea stall on the newly constructed platform at Andheri has been lying vacant for quite sometime after its allotment: and

(b) if so, when it was allotted and what action has been taken against the caterer?

RAILWAYS THE MINISTER OF (SHRI BANSI LAL): (a) Yes, Sir.

(b) It was allotted on 15-2-1984 to Shri Dyndev Maruti Mane, a Scheduled Caste candidate who has been served with a Show Cause Notice for his failure to start the stall.

D.T.C. Advisory Council without Inter-State Representation

1389. SHRI LEONARD SOLOMAN SARING: Will the Minister of SHIP-PING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the Delhi Transport Corporation is runn-Uttar Pradesh and ing buses to Haryana;

(b) whether these Inter-State routes are profitable to the Delbi Transport Corporation in comparision to local routes; and

(c) whether the D.T.C. Advisory Council constituted in January, 1985does not have any representation, unlike in the past, to protect inter-State interests?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI): (a) Yes Sir

(b) Yes, Sir. The operations on inter-State routes are governed by the reciprocal arrangements decided upon by the concerned State Governments' UT Admn. under their provisions. The DTC charges the same fares as charged by the other States in their own territories on a reciprocal basis, which are higher than the fares applicable on City routes .

(c) DTC is mainly to provide transport services in the Union Territory of Delhi, Additional services including the frequency and trips etc. on inter-State route are undertaken only with reference to bilateral arrangements between Delhi Administration and the neighbouring States. A representative of the Directorale of Transport, Delhi Administration is a member of the DTC Advisory Council.

Funds for Development of Highways. in Orissa

1390. SHRI JAGADISH JANI: Will SHIPPING AND . the Minister of TRANSPORT be pleased to state:

(a) whether it is a fact that the State of Orissa had not been allocated full amount of funds earmarked in the Sixth Plan for the development of National Highways in that State; and

(b) whether Government propose additional funds in the to allocate Seventh Plan to Orissa for the de- . velopment of National Highways?

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